COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 332 OF 2017

Dated: 04th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Coastal Energy Private Limited Vs.		Appellant(s)
Central Electricity Regulatory Commission	on 8	& Ors Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Ms. Ankit Bafna Mr. Shariq Ahmed
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Ms. Parichita Chowdhury for R-2

Mr. S. Vallinayagam for R-6

<u>ORDER</u>

List this matter for hearing on 24.07.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil)) Judicial Member

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